

10

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1335/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: Sai Estate Consultants Chembur Pvt. Ltd.
V/s.
Kings Empire Heights Pvt. Ltd.

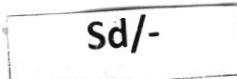
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
10	Rushad Irani 1/b Purasari Fouzdar	Advocate for operational Creditor	<u>R.S.D</u>
101	Sarika R. Singh Advocate for Respondent	Advocate Respondent	<u>Sarika R. Singh</u>

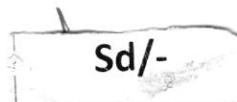
ORDER

CP No. 1335/I&BP/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 21.02.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)